

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 1204
ANSWERED ON. 13.12.2023

SAFETY MEASURES FOR ROAD CONSTRUCTION WORKERS

1204. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the attention of Government has been drawn to the lack of safety measures for road construction workers, particularly in regions which are prone to the landslides, earthquakes and floods;
- (b) if so, the details of guidelines relating to the safety of road construction workers; and
- (c) the number of cases reported in the last three years relating to the lack of safety measures for road construction workers?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Ministry of Road Transport & Highways is mainly responsible for development & maintenance of National Highways which are carried out as per relevant IRC codes, Ministry's guidelines, International codes and best industry practices. Indian Roads Congress Special Publication: IRC: SP: 55-2014 provides comprehensive guidelines for safety measures to be adopted in construction zones during construction including those related to regions prone to landslides, earthquakes, and floods. Ministry, regularly issues guidelines and instructions in respect of safety in Construction Zones, the latest being vide its circular, RW/NH-36098/25/2022-S&R (P&B)/pt dated 16th March, 2023.

(c) No such cases of accidents/mishaps involving road construction workers have been reported in the last 3 years i.e., 2020-21 to 2022-23.
